THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 8th May, 2025

No. HC.XXXVII-36/2025/ 144 /R.Cell #### The following employee of the Law Research Institute, Gauhati High Court, who is eligible for consideration for promotion to the post of Judicial Assistant as per Rule 7 (3) (II) (iii-A) of the Gauhati High Court Services (ACC) Rule, 1967 is directed to appear in the Limited Departmental Examination (LDE) schedule to be held on 24.05.2025 (Saturday) from 10.00 am onwards in the Conference Hall of the New Building, 2nd Floor, Gauhati High Court.

SI. No	Roll No	Name of the Staff	Designation
1.	121	Sri Rajnish Kumar Rai	Record Assistant

The LDE (i.e. Written Examination and Skill Test on Computer) will be conducted as per the scheme issued vide this Registry's notification No. HC.V-71/2013/435/Estt dated 14.06.2016. The candidate is directed to report at the venue by 09.30 AM positively on that day.

By order,

REGISTRAR (ADMINISTRATION)

Memo No. HC.XXXVII-36/2025/ 144 A/R.Cell

Dated 08.05.202

- Copy for information and necessary action to:
- 1. The Registrar General, Gauhati High Court, Guwahati.
- 2. The Registrar (Vig. /Judl./Estt.), Gauhati High Court, Guwahati.
- 3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4. The Joint Registrar,...., Gauhati High Court, Guwahati.
- 5. The Officer on Special Duty (Protocol), Gauhati High Court, Guwahati.

- 6. The Director, Law Research Institute, Gauhati High Court, Guwahati.
- 7. The Deputy Registrar,....., Gauhati High Court, Guwahati.
- 8. The Assistant Registrar,....., Gauhati High Court, Guwahati.
- 9. The Court Manager, Gauhati High Court, Guwahati.
- 10. The Project Manager, Gauhati High Court, for immediate uploading of the notification in the official website of the High Court under the caption "Notification dated 08.05.2025 regarding schedule of the LDE in connection with promotion to the post of Judicial Assistant from the Non-Ministerial Grade-III and Grade-IV staff in the Law Research Intitute of the Gauhati High Court" under the tab "promotion/transfer of High Court Employees".
- 11. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
- 12. Sri Bikash Kumar Sarma, Programmer, Gauhati High Court, Guwahati.
- 13. The AO(J),...., Gauhati High Court, Guwahati.
- 14. The AO(J), Law Research Institute, Gauhati High Court, Guwahati.
- 15. The Court Officer-I/II, Gauhati High Court, Guwahati.
- 16. The person concerned.
- 17. The Gauhati High Court Notice Board (Old Block/New Block).
- 18. The Order file.

REGISTRAR (ADMINISTRATION)

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